

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE MARCH, 25, 1977.

NOTIFICATION
(INCOMETAX)

NO. 1686 (F.No.187/2/77-IT(AI): In exercise of the powers conferred by Sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to the Notification No.679(F.NO.187/2/74-IT.AI) dated 20.7.74 as amended from time to time.

Existing entries under Columns 1,2 and 3 against Serial Nos. 4 and 4A in the Schedule shall be substituted by the following entries:-

SCHEDULE

<u>COMMISSIONER OF INCOME TAX (1)</u>	<u>HEADQUARTERS (2)</u>	<u>JURISDICTION (3)</u>
4. Commissioner of Income-tax	Patna	1. Estate-Duty-Qum Income-tax Circles, Patna. 2. I.T.Circle-I, Patna. 3. I.T.Circle-II, Patna. 4. I.T.Circle-III, Patna 5. Special Circle-I, Patna. 6. Special Circle-II, Patna. 7. I.T.Circle, Biharshariff. 8. I.T.Circle, Arrah. 9. I.T.Circle, Bhagalpur. 10. I.T.Circle, Monghyr. 11. I.T.Circle, Muzaffarpur. 12. I.T.Circle, Chapra. 13. I.T.Circle, Darbhanga. 14. I.T.Circle, Saharsa. 15. I.T.Circle, Purnea. 16. I.T.Circle, Bettiah. 17. I.T.Circle, Motihari. 18. I.T.Circle, Begusarai. 19. I.T.Circle, Sasaram. 20. I.T.Circle, Deoghar.

Contd.....2/-

Company Affairs Department

E. D. Section

(M. SHASTRI)
UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE MARCH, 1977.

NOTIFICATION
(INCOMETAX)

NO. 1688 (F.No.187/2/77-II(AI): In exercise of the powers conferred by Sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to the Notification No.679(F.NO.187/2/74-II.AI) dated 26.7.74 as amended from time to time.

Existing entries under Columns 1,2 and 3 against Serial Nos. 4 and 4A in the Schedule shall be substituted by the following entries:-

SCHEDULE

<u>COMMISSIONER OF INCOME TAX (1)</u>	<u>HEADQUARTERS (2)</u>	<u>JURISDICTION (3)</u>
4. Commissioner of Income-tax	Patna	1. Estate-Duty-Cum Income-tax Circles, Patna. 2. I.T. Circle-I, Patna. 3. I.T. Circle-II, Patna. 4. I.T. Circle-III, Patna 5. Special Circle-I, Patna. 6. Special Circle-II, Patna. 7. I.T. Circle, Biharshariff. 8. I.T. Circle, Arrah. 9. I.T. Circle, Bhagalpur. 10. I.T. Circle, Monghyr. 11. I.T. Circle, Muzaffarpur. 12. I.T. Circle, Chapra. 13. I.T. Circle, Darbhanga. 14. I.T. Circle, Saharsa. 15. I.T. Circle, Purnea. 16. I.T. Circle, Bettiah. 17. I.T. Circle, Motihari. 18. I.T. Circle, Begusarai. 19. I.T. Circle, Sasaram. 20. I.T. Circle, Deoghar.

(1)	(2)	(3)
4A Commissioner of Income-tax	Ranchi	1. Estate Duty-cum-Income-tax Circle, Ranchi. 2. I.T. Circle, Ranchi. 3. Special Circle, Ranchi. 4. I.T. Circle, Jamshedpur. 5. Special Circle, Jamshedpur. 6. Salary Circle, Jamshedpur 7. I.T. Circle, Daltonganj. 8. I.T. Circle-I, Dhanbad. 9. I.T. Circle-II, Dhanbad. 10. Special Circle, Dhanbad. 11. I.T. Circle, Bokaro. 12. I.T. Circle, Hazari bagh. 13. I.T. Circle, Giridih. 14. I.T. Circle, Gaya.

This notification shall have effect from 15-4-1977.

(M. SHASTRI)
UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of Inspection (IT)/(R&S)/(P&F)/(Inv.), New Delhi.
3. Director of Q&M Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
4. All Officers & Sections of I.T. Wing of C.B.D.T.
5. Comptroller & Auditor General of India (20 copies).
6. Bulletin Section of Directorate of Inspection (RS&P), New Delhi (5 copies).
7. Director of Training, IPS (Direct Taxes) Staff College, Nagpur (5 copies).
8. Shri M.B. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

(M. SHASTRI)
UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

(1)	(2)	(3)
4A Commissioner of Income-tax	Ranchi	1. Estate Duty-cum-Income-tax Circle, Ranchi. 2. I.T.Circle, Ranchi. 3. Special Circle, Ranchi. 4. I.T.Circle, Jamsheepur. 5. Special Circle, Jamsheepur. 6. Salary Circle, Jamsheepur 7. I.T.Circle, Daltonganj. 8. I.T.Circle-I, Dhanbad. 9. I.T.Circle-II, Dhanbad. 10. Special Circle, Dhanbad. 11. I.T.Circle, Bokaro. 12. I.T.Circle, Hazari bagh. 13. I.T.Circle, Giridih. 14. I.T.Circle, Gaya.

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E. D. Section

(M. SHASTRI)
UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

F.NO.187/2/77-IT(AI)
GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 11th April, 1977.

Notification No. 1688 dated 25.3.77.

Please treat Notification No.1688 dated 25.3.77
as cancelled.



(M. SHASTRI)
UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

I.T.(CC) Section.